

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1105

ANSWERED ON:07.03.2002

CLEARANCE TO POWER PROJECTS

HARIBHAI PARTHIBHAI CHAUDHARY;MANSINH PATEL;RAMSINH PATALIYABHAI RATHWA

Will the Minister of POWER be pleased to state:

- (a) whether seventeen power projects received from the Government of Gujarat were submitted for grant of Techno-economic clearance;
- (b) if so, the action taken thereon for clearance;
- (c) whether State Government was also asked to revise their proposals of liquid fuel based projects in accordance with the modified policy of the Union Government;
- (d) if so, whether the revised projects have been submitted by the State Government; and
- (e) if so, the latest position of these proposals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b) : Twenty nine proposals for power projects were received from the Government of Gujarat for clearance. Out of this ten proposals were cleared by the Central Electricity Authority (CEA) and nineteen proposals were returned to the Government of Gujarat for want of inputs.

(c) to (e) : Under the liquid fuel policy of the Government of India pertaining to the power sector, a total capacity addition of around 12,000 MW based on liquid fuels like naphtha, furnace oil etc. was planned. Allocation of liquid fuels was given to the concerned States as per the quotas given to individual States from out of the overall 12,000 MW ceiling. Some modifications were made in the policy during July 1998, when it was inter-alia decided that the ceiling of 12,000 MW would apply only on naphtha. All other liquid fuels were taken out of 12,000 MW ceiling. With this, the State Governments, including Gujarat, were requested to make recommendations for further allocation of naphtha from within their allocated quota to the extent of additional quota for naphtha having become available. The Government of Gujarat made a request for reallocation of naphtha to various projects.

After considering the proposals submitted by the Government of Gujarat, the following projects were given naphtha allocation :

Sl.No.	Name of the Project/project developer	Capacity (MW)
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- | | | |
|-----|---|------|
| 1. | Pipavav power project of KRIBHCO | 615 |
| 2. | MITO Core Parental Healthcare (captive plant), Phase-II | 84.2 |
| 3.@ | Indian Petrochemical Corporation Ltd. Ph.II | 80 |

@ allocation given over and above the State`s quota.